GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ RAJYA SABHA UNSTARRED QUESTION NO. 2167 ANSWERED ON-06.08.2021

IMPLEMENTATION OF SVAMITVA AND E-PANCHAYAT PROGRAMMES

2167. DR. SASMIT PATRA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

the details regarding effectiveness in the implementation of SVAMITVA and e-Panchayat programmes?

ANSWER

MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI KAPIL MORESHWAR PATIL)

SVAMITVA Scheme aims to provide the 'Record of Rights' to village household owners possessing houses in inhabited areas in villages with issuance of legal ownership rights (Property cards/Title deeds). The pilot phase of the Scheme was launched on 24th April 2020 for implementation during 2020-21 in 6 states namely Haryana, Karnataka, Madhya Pradesh, Maharashtra, Uttar Pradesh and Uttarakhand. Later on, villages of one border district of Punjab and Rajasthan and few villages of Andhra Pradesh were also added in the pilot phase of implementation. During 2021-2025, the Scheme is to be implemented across the country in phased manner and would eventually cover all the villages of the country. States/Union Territories need to sign Memorandum of Understanding (MoU) with Survey of India (SoI) for implementation of the scheme. In addition to 9 pilot phase States, 17 more States have signed MoU with SoI since national roll out of scheme on 24th April 2021. This is despite the Covid-19 induced lockdowns and travel bans that have been in place since launch of Pilot Phase of the scheme in varied degree across all States/UTs. Drone flying has been completed in 52,970 villages and Property Cards distributed in 7440 villages to property owners.

The Scheme also envisages the establishment of a network of 567 Continuously Operating Referencing System (CORS) stations across the country for determining accurate locations. Out of this, 210 CORS stations are being established in the States of Haryana, Madhya Pradesh, Punjab and Rajasthan as part of the Pilot phase.

With the aim to transform functioning of Panchayati Raj Institutions (PRIs), Ministry is implementing e-Panchayat Mission Mode Project (MMP) under Digital India Programme. This is expected to make them more transparent, accountable and effective organs of local self-governing institutions. Further, eGramSwaraj (egramswaraj.gov.in), a Simplified Work Based Accounting Application for Panchayati Raj has been developed amalgamating functionalities

of planning, monitoring, accounting and online payments. The Panchayats have been encouraged to adopt the e-GramSwaraj-PFMS (Public Finance Management System) interface to make payments to vendors through PFMS and not through cheques. The status of usage of eGramSwaraj by Panchayats is given at **Annexure**.

Annexure

Annexure referred to in reply to part (a) of the Rajya Sabha UnStarred Question No. 2167 answered on 06.08.2021 regarding 'Implementation of SVAMITVA and e-Panchayat programmes'

#	State Name	Total Number of Village Panchayats&	RLB Development Plans Uploaded	No. of RLBs onboarded on eGramSwaraj- PFMS Interphase (eGSPI)	No. of RLBs initiated payment through eGSPI
1	ANDHRA PRADESH	13371	13348	205	0
2	ARUNACHAL PRADESH	2108	1570	1,	0
3	ASSAM	2666	2180	2197	1530
4	BIHAR	8224	8224	8382	7123
5	CHHATTISGARH	11658	11658	11656	5228
6	GOA	191	191	190	107
7	GUJARAT	14257	14036	14049	563
8	HARYANA	6233	6110	6014	1461
9	HIMACHAL PRADESH	3616	3201	1098	23
10	JHARKHAND	4351	4296	4363	3062
11	KARNATAKA	6000	5943	6006	5395
12	KERALA	941	941	935	1
13	MADHYA PRADESH	22783	22686	22807	16879
14	MAHARASHTRA	27890	27870	25623	5364
15	MANIPUR	3818	2631	161	87
16	MEGHALAYA	9000	0	0	0
17	MIZORAM	834	834	834	465
18	NAGALAND	1284	1195	0	0
19	ODISHA	6798	6780	6798	5599
20	PUNJAB	13263	13209	13213	6881
21	RAJASTHAN	11341	11250	9001	4222
22	SIKKIM	185	182	57	9
23	TAMIL NADU	12525	12399	12416	3507
24	TELANGANA	12769	12769	13	0
25	TRIPURA	1219	1177	1178	598
26	UTTARAKHAND	7791	7791	7791	4291
27	UTTAR PRADESH	58186	57942	58666	40037
28	WEST BENGAL	3341	3217	3140	2609
	Total	266643	253630	216794	115041

State wise usage status of eGramSwaraj (2021-22)

RLB- Rural Local Bodies